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Title: Introduction of the Cinematograph (Amendment) Bill, 2010 (Amendment of section 2, etc.).

SHRI ANANDRAO ADSUL (AMRAVATI): I beg to move for leave to introduce a Bill further to amend the Cinematograph Act, 1952.

MR. CHAIRMAN: The question is:

"That leave be granted to introduce a Bill further to amend the Cinematograph Act, 1952."

The motion was adopted.

SHRI ANANDRAO ADSUL : I introduce** the Bill.

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